

In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA/TA/MP No.

Sagar Mal Versus Union of India & others

Date of Order	Orders
<u>23-4-2002</u>	<u>OA 35/2000</u> Mr. F.N. Jatti, Counsel for the applicant. Mr. R.L. Agarwal, Proxy Counsel for Mr. Bhanwar Bagri, Counsel for the respondents. Learned Counsel for the applicant seeks to withdraw this OA. The OA is dismissed as withdrawn. No costs. <u>J. R. Kaushik</u> J. R. KAUSHIK JUDICIAL MEMBER <u>A. P. Nagrath</u> A. P. NAGRATH ADMINISTRATIVE MEMBER

Recd
for
30/4/02

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